Employment to registered railway porters

†4602. SHRI RAM NATH THAKUR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a decision has been taken by Government to provide employment to the registered railway porters;
 - (b) if so, the details thereof;
- (c) the number of porters to whom employment has been provided so far and those who are still without employment in the country; and
- (d) if some porters are without employment, the reasons therefor and by when they would be given employment, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No, Sir.

- (b) Does not arise.
- (c) The scheme to absorb Licensed Porters as Gangman who were on roll as on 26.02.2008 was only a one time measure pursuant to the announcement made by the then Hon'ble Minister of Railways in his Budget Speech 2008-09. Accordingly, around 19,000 Licensed Porters were absorbed as Gangmen on the Railways.
 - (d) Does not arise.

Train from Ambikapur to New Delhi

4603. SHRI RANVIJAY SINGH JUDEV: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any plan to start a train from Ambikapur, Chhattisgarh to New Delhi; and
 - (b) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No, Sir.

(b) Does not arise.

[†]Original notice of the question was received in Hindi.